

Inclusion of Boyan Community in Scheduled Castes List

445. SHRI KODIKKUNNIL SURESH: Will the Minister of WELFARE be pleased to state:

(a) the population of the Boyan Community in Kerala;

(b) whether that community has been listed among the Scheduled Caste Community till 1987;

(c) whether that community has been excluded from the list of scheduled castes since 1987;

(d) if so, the reasons therefor; and

(e) whether that community is likely to be listed again as a scheduled castes community?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The population of Boyan community was 1,930 in Kerala during 1981 census.

(b) According to the Constitution (Scheduled Castes) Order, 1950, as amended upto date, Boyan community stands included in the list of Scheduled Castes (excluding the areas comprising the Malabar district as specified by sub-section (2) of section 5 of the States Reorganisation Act, 1956 (37 of 1956).

(c) Boyan community was never excluded from the list of Scheduled Castes in Kerala at any stage.

(d) and (e). Does not arise.

New Blocks covered Under Integrated Child Development Services Project in Kerala

446. SHRI A. VIJAYARAGHAVAN: Will the Minister of WELFARE be pleased to state:

(a) the newly selected blocks in Kerala brought under the Centrally sponsored Integrated Child Development Services Project;

(b) whether Government of Kerala has proposed any list of blocks for inclusion in the project.

(c) if so, the details thereof;

(d) whether Union Government have accepted the proposal given by Kerala Government; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a)

The new Centrally sponsored Integrated Child Development Services Projects have not been allocated so far. However, the projects allocated in 1989-90 for Kerala are listed in the Statement below.

(b) and (c). No, Sir. But, the Government of Kerala has furnished the information in respect of blocks which have not been covered so far in Kerala State under Integrated Child Development Services.

(d) and (e). The matter is yet to be considered and the share of each State will be determined shortly.